

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 107(ND)/14

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.10.2018**

**NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

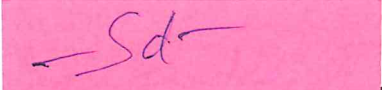
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

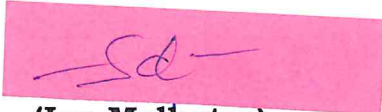
For the Petitioner (s): Ms. Tusharika Sharma, Advocate

For the Respondent (s): Mr. Naveen Dahiya and Mr. Rohan Yadav, Advocates

ORDER

Renotify this case on 7th May, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)